

**HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE NO.:- 4/2014/Computer Cell**  
**DATED 17<sup>th</sup> July, 2014**

Sealed quotation along with a Demand draft of **5% (five percent)** of the **estimated value of the goods**, as refundable earnest money (without interest) in favor of Registrar General, Patna High Court, Patna are invited from reputed firms for supply of **1094 Laptops** with following minimum specifications :-

S.No.	Item	Requirement
1	CPU	Core i5 / Core i7 Processor
2	Hard Disk Drive	Atleast 500 GB
3	Memory	4 GB DDR3 SDRAM
4	Wireless	IEEE 802.11 b/g/n
5	Bluetooth	Standard
6	Camera	Web Camera
7	CD/DVD Drive	DVD RW
8	Operating System	Ubuntu 12.04
9	LAN	10/100/1000 Standard Ethernet LAN
10	Memory Card Slot	MS Duo, SD Card
11	Battery	Minimum 4.5 Hours backup
12	Others	USB 3.0 (atleast 2 ports)
13	Accessories	Adaptor, Battery, Laptop Bag
14	Warranty	Atleast 03 years onsite warranty

The bids be submitted to undersigned, latest by **08/08/2014 till 3 P.M from date of publication of notice on official website of Patna High Court, Patna.**

s/d- C.S.Jha  
Registrar (IT)-cum-CPC  
Patna High Court, Patna

*Handwritten:*  
Reg IT/CPC  
12/7/2014

## Terms and Conditions:

1. Tender shall be submitted in 2 parts in the specified formats:

- (a) Technical bid (Annexure - A)
- (b) Financial bid (Annexure - B)

and kept in a bigger sealed cover superscribed with "Bids for supply of Laptops.

2. Technical bid shall contain the following:

(a) Authorization letter issued by the respective brand manufacturers to sell their products, in the case of Authorized Dealers.

(b) Earnest Money Deposit (EMD) of 5% (five percent) of the estimated value of the goods to be procured in the form of Demand Draft / Bankers" Cheque of scheduled bank drawn in favour of "Registrar General, Patna High Court, Patna.

Note:- Bid Security (also known as Earnest Money) is to be given by all the bidders except those who are registered with the Central Purchase Organization/State Purchase Organization, National Small Industries Corporation (NSIC) or the concerned Department [Bihar Finance (Amendment) Rule-131 (O)].

(c) Permanent Account Number (PAN), Service Tax Registration Certificate, Sales Tax Registration, VAT.

(d) Return of income Tax filed for last 3 Financial Year.

(e) Certified copy of the P&L account and Balance Sheet for the F.Y.-2013-14 (Asst. Year 2014-15), not less than 2 Crore in IT field, to be enclosed.

(f) Evidence for having supplied products to Central Government Departments / Public Sector undertaking, in IT filed, in the last one year amounting to not less than Rs.2,00,00000/- (Rupees two crore only.)

*Chandrajit.*

3. Financial bid shall indicate rate per unit exclusive of all applicable taxes and duly indicating the applicable taxes and their percentage.

4. Each page of the technical bid containing specification and financial bid should be signed and stamped by the bidder or its authorized signatory.

5. The rates quoted shall be valid for 6 months.

6. The selected suppliers shall be in a position to supply the Laptops within 30 days of placing the purchase orders.

7. Patna High Court, Patna reserves the right to place orders for all or any of the item.

8. The Department may also increase or decrease the quantity of items.

9. Payment Terms:-

Sl. No.	Percentage of Payment	Condition/Event
1.	0 %	No Advance payment shall be made
2.	80 %	On successful Delivery and upon submission of Invoices.
3.	20 %	After installation and/ or commissioning and verification thereof at the site, successful Performance at places of installation. It is essential to have no complain from the user regarding performance/shortcoming of the installed Systems.

10. Court reserves the right to accept or reject any bid, postponed the tender and also to change term and conditions etc. without assigning any reason to the bidders.

11. The bidder should not have been blacklisted with any of the Central Govt. and any state Department/PSU & other financial institution.

*Chandra S. Jha.*

Registrar (IT)-cum-CPC  
Patna High Court, Patna

66

TECHNICAL BID DOCUMENT FOR SUPPLY OF LAPTOPS

- 1.)Name of the party :
- 2.)Address (with Tel No., Mobile No.Fax No.& email ID) :
- 3.)Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.)Details of Sales Tax Registration Along with evidence :
- 5.)Authorized letter issued by the respective Brand manufactures to sell their products :(YES / NO)enclosed.
- 6.)Permanent Account Number (PAN), Service Tax Registration Certificate, VAT. :
- 7.)Copy of IT returns for last 3 year alongwith a copy of the P & L Account & Balance Sheet for the F.Y.-2013-14 to be enclosed :
- 8.)Earnest Money Deposit (EMD) :
- 9.)Certificate showing registered with Central Purchase Organization/State Purchase Organization, National Small Industries Corporation (NSIC) or concerned Department. :

DECLARATION

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD forfeited and that I/we will not have any dealing with the Department in future.

(Signature of Authorized Signatory with date)

**FINANCIAL BID DOCUMENT FOR SUPPLY OF LAPTOPS**

- 1.)Name of the party :
- 2.)Address (with Tel No., Mobile No.Fax No.& email ID) :
- 3.)Contact Person(s) with Designation (With Mobile No., Tel No., Fax No. email ID) :
- 4.)Rate (Both in words and figure) per laptop, as Per specification & for 1094 Laptops :

**DECLARATION**

I/we hereby certify that the information furnished above is true and correct to the best of my/our knowledge. I/we understand that in case any deviation is found in the above statement at any stage, I/we will be blacklisted, my/our EMD forfeited and that I/we will not have any dealing with the Department in future.

(Signature of Authorized Signatory with date)